through in-house R&D two new tanning agents which enable substantial reduction of chrome in waste streams. These are in commercial use in many Indian tanneries.

### Orders placed by Ramagundam Super Thermal Power Plant with BHEL

## 2384. SHRI V. GOPALSAMY: SHRI S. VIDUTHAILI VIRUMBI:

Will the Minister of INDUSTRY be pleased to state:

- (a) what are the details of orders placed by Ramagundam Super Thermal Power Plant authorities with Bharat Heavy Electricals Limited during the last five years;
- (b) what are the details of the value of each order and the dates on which these orders were supplied;
- (c) how many orders are at present pending for execution; and

(d) whether the performance generator supplied by BHEL is working satisfactorily?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) to (c) The details of orders placed by NTPC on BHEL for the Ramagundam Super Thermal Power Station are given in the enclosed statement. (See below)

Supplies for the first Unit were completed in 1988 and for the second Unit in 1989 and the sets were commissioned in May, 1988 and March 1989 respectively, Major supplies for the third Unit have been completed. The balance supplies are planned to be completed by September, 1989 and the set is expected to be commissioned as per schedule in January, 1990.

(d) The first generator supplied by BHEL has been giving satisfactory performance. The second generator which has been synchronised recently is under stabilisation.

#### Statement

Details of orders placed by NTPC on BHEL for the Ramagundam Super Thermal Power Station

S.No.	Name of Package		Value	in Rs. lakhs	Month/year of order
1.	Turbo Generator	•		14472	Oct. '83
2.	Steam Generator		•	22473	Dec. '83
3.	Electrostatic Precipitator			3737	Sept. '84
4.	Deaerator		•	99	Feb. '83
5.	Boiler Feed Pumps and Drives		·	1 <b>2</b> 63	March '85
6.	Power Cycle Piping			3010	April '85

# Ashok Paper Mills, Jogighope (Assam)

2385. SHRI AMRITLAL BASUMATARY: Will the Minister of INDUSTRY be pleased to state:

(a) what is the total investment made by Government and other 548 RS-4

agencies in Ashok Paper Mill at Jogighope in Assam;

- (b) since when it has been lying closed; and
- (c) what steps have been taken to reopen it as per Assam Accord?

THE MINISTER OF STATE IN THE DEPARTMENT OF

INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) Ashok Paper Mills have two units one at Jogighope in Assam and other at Rameshwaranagar in Bihar. The Paid up Capital of Ashok Paper Mills as on 31-12-86 is 509.61 lakhs (both Equity & Preference share capital). The shareholding pattern is broadly as follows:

Written Answers

- 1. Government of Assam 31 per cent
- 2. Government of Bihar 16 per cent
- 3. Public Financial Ins-48.5 per cent titutions
- 4. Promoters, Associates 4.5 per cent and Public.
- (b) The Jogighope unit has been lying closed since March, 1983.
- (c) Central Government have informed the Assam State Government that it is the responsibility of the State Government to reopen and revive the Ashok Paper Mills. The Central Government has offered to provide necessary assistance to the Government of Assam for the reopening of the Ashok Paper Mills, including the technical and managerial expertise of the Hindustan Paper Corporation.

On a reference made by the Company in June, 1987 the Board for Industrial and Financial Reconstruction has declared Ashok Paper Mills as a Sick Industrial Company in terms of the Sick Industrial Companies (Special Provisions) Act, 1985 and has initiated necessary proceedings under the Act.

# 'No Industry Districts' in Assam

2386. SHRI AMRITLAL BA-SUMATARY: Will the Minister of INDUSTRY be pleased to state:

(a) what are the names of the districts in Assam which have been declared as 'No Industry Districts' and when these were so declared;

- (b) whether any industry has been located in for these districts since such declaration; and
- (c) what is the total investment on these industries?

THE MINISTER OF STATE THE DEPARTMENT INDUSTRIAL DEVELOPMENT MINISTRY OF IN THE IN-DUSTRY (SHRI M. ARUNA-CHALAM): (a) to (c) The North Cachar Hills and Lakhimpur in Assam have been declared as 'No Industry Districts' in 1981. According to the information available with the Government, M/s. Hindustan Fertiliser Corporation Limited is located at Lakhimpur. From 1983 to 1989 (upto June), 12 letters of Intent and 1 Industrial Licence have been issued. 2 De-licensed Industries Registration (DLR) in 1987 and 1 DLR in 1988 have also been issued.

Investments anticipated on the basis of issue of the above LOIs/IL since 1983 is as below:

### LOIS

Year				Rs. in crores
1983		•		9
1984				13
1985			•	1
1986				87
1987	•			40

Setting up of essentially needed component industries

2387. SHRI ARANGIL SREE-DHARAN: Will the Minister of INDUSTRY be pleased to state:

- (a) whether there has been a consistent demand for setting up of essentially needed component industries in the country;
- (b) if so, what steps Government are taking to set up such industries